

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)- 332 (ND)/ 2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018.**

**NAME OF THE COMPANY: M/s Lakshmi Steels Vs. M/s Hounslow Builders Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	Mr. Kapil Goel, RP Mr. C. Rajaram, Advocate for RP		
	<b>For the Respondent:</b>	Mr. Akshay Chandra, Advocate for the company Ms. Aakanksha Nehra, Advocate for the Director		

**ORDER**

Ms. Aakanksha Nehra, Advocate submits that vide order dated 25.1.2018, the Hon'ble Supreme Court has set aside the order of admission in this case.

She prays for some time to place the same on record.

To come up on 2<sup>nd</sup> February, 2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**